

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. C.P.(IB)-828(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.09.2023**

NAME OF THE PARTIES: Geeken Entertainment Private Limited.

SECTION 59 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared for the parties.

List this matter on **30.10.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)